

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are being made in Official exigency with immediate effect :

SN	Name & Emp. Code of the Official	From	To
1.	Mansa Ram EC: 10479/74329081	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Ramesh Kumar-I, Ld. Principal District & Sessions Judge Distt : North East KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Ramesh Kumar-I, Ld. Principal District & Sessions Judge Distt : East KKD
2.	Manoj Singh EC: 90459	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Ramesh Kumar-I, Ld. Principal District & Sessions Judge Distt : North East KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Ramesh Kumar-I, Ld. Principal District & Sessions Judge Distt : East KKD
3.	Azad Yadav EC: 58841390/10805	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Ramesh Kumar-I, Ld. Principal District & Sessions Judge Distt : North East KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Ramesh Kumar-I, Ld. Principal District & Sessions Judge Distt : East KKD
4.	Lalit Sehgal EC: 78301674	Desg: Peon Role: Peon Posting: Judicial Branch Distt : North East KKD	Desg: Peon Role: Peon Posting: Administration Branch Distt : East KKD
5.	Aman Tyagi EC: 71352822	Desg: Peon Role: Peon Posting: P.S. Office of Sh. Deepak Jagotra, the then Ld. Principal District & Sessions Judge Distt : East KKD	Desg: Peon Role: Peon Posting: Judicial Branch Distt : North East KKD
6.	Kuldeep Bharti EC: 91457244	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Deepak Jagotra, the then Ld. Principal District & Sessions Judge Distt : East KKD	Desg: Peon Role: Peon Posting: Mediation Centre Distt : South West Dwarka
7.	Nande Lal EC: 10465	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Deepak Jagotra, the then Ld. Principal District & Sessions Judge Distt : East KKD	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch Distt : North-East KKD

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8.	Vinod Kumar EC: 10695	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Deepak Jagotra, the then Ld. Principal District & Sessions Judge Distt : East KKD	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch Distt : North-East KKD
9.	Naseeb Singh EC: 90257	Desg: Safai Karamchari Role: Orderly Posting: In the Court previously presided over by Sh. Deepak Jagotra, the then Ld. Principal District & Sessions Judge Distt : East KKD	Desg: Safai Karamchari Role: Safai Karamchari Posting: Care Taking Branch Distt : South West Dwarka
10.	Ronit S/o Sh. Ramesh Chander (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt : Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Varun Chandra, Ld. MM NI Act-04 Distt : South Saket

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.

GIRISH KATHPALIA
16.12.22

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

93596-93656
No. /ADMIN-III/Central/P&T/2022

Dated, Delhi the.....
16 DEC 2022

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge, Central/North-East/East/South-West/South, Delhi.
2. The Officers Concerned.
3. The Administrative Officer (Judicial)/Branch In-Charge, Administration Branch, Central/North-East/East/South-West/South, Delhi.
4. The Accounts Officer/Assistant Accounts Officer, Accounts Branch, Central/North-East/East/South-West/South, Delhi.
5. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
6. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
7. The Officials concerned.
8. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
9. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.

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16/12/22
BRANCH INCHARGE, ADMIN.BRANCH-III
O/O PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI